

who would ultimately occupy the second hostel would be met in the interim period till the second hostel is ready?

SHRI N. KANUNGO: Well, I have no information on that point.

CYCLONE WARNING SIGNALS

*291. SHRI M. C. SHAH: Will the Minister of CIVIL AVIATION be pleased to state what steps have been taken by Government to ensure that more attention is paid to the cyclone warning signals before fishing expeditions set out into the sea during the monsoon?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO) : I lay a statement explaining the position, on the Table of the House.

STATEMENT

A scheme is already in operation, whereby the India Meteorological Department issues telegraphic warnings to fisheries officials in all the maritime States, against cyclones, squally weather and strong off-shore winds. These warnings are also broadcast by the All India Radio Stations in these States. Similarly, warnings are also sent to port officials by telegram and are broadcast through the All India Radio Stations concerned.

On receiving these warnings, the fisheries and port officials take necessary preventive measures, including the hoisting of appropriate warning signals at the ports and communicating the warnings to the fishing communities.

SHRI M. C. SHAH: May I know since when this scheme has come into operation?

SHRI N. KANUNGO: This scheme has been in operation for quite a number of years, I cannot give you the exact date. But it is now in operation for a long time

THE DEPUTY CHAIRMAN: Anyway, it is not a new scheme. 1032 RS—2.

SHRI M. C. SHAH: May I know whether Government is aware that in spite of the operation of this scheme, unfortunately accidents have occurred to fishing expeditions and, if so, what further steps are contemplated?

SHRI N. KANUNGO: The latest sad accident was on 27th September. I have checked up on the matter and I have found that the warnings were issued plenty of time ahead. There were certain human failures. For example, the special Fishery Officers and the Port Officers who are expected to listen to the All India Radio sometimes do not listen.

SHRI M. C. SHAH: May I know whether any such step was taken during the last accident?

SHRI N. KANUNGO: Yes, the warnings were issued in time by telegram and by radio broadcast.

SHRI M. C. SHAH: Despite this, these accidents occur.

SHRI M. RUTHNASWAMY: Is there any organisation—the life-boat service or the Coast Guard service—which would go to the rescue of fishermen who are caught up in cyclones? Is there any such organisation?

SHRI N. KANUNGO: There is no organisation as such, yet

*292. [The questioner (Shri V. if. Cliordia) was absent. For answer, vide cols. 1687-88 infra.]

*293. [The questioner (Shri B. N. Bhargava) was absent. For answer, vide cols. 1688-1693 infra.]

SETTING UP OF RICE MILLS BY COOPERATIVES

◆294. SHRI BABUBHAI M. CHINAI: Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:

(a) whether the National Co-operative Development Corporation has de-

cided to provide 100 per cent, financial aid for setting up of rice mills by Cooperatives; and

(b) if 80, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI B. S. MURTHY): (a) Yes, Madam.

(b) The National Cooperative Development Corporation will provide long-term loans to the State Governments to enable them to provide financial assistance to co-operatives. This decision, to begin with, will be effective for one year.

SHRI N. SRI RAMA REDDY: May I know whether this means importing the necessary machinery for the rice mills or the mills will be manufactured here?

SHRI B. S. MURTHY: For these mills, I do not think we are contemplating any imported machinery.

DR. SHRIMATI PHULRENU GUHA: May I know whether financial aid means grant or loan?

SHRI B. S. MURTHY: The Corporation will provide loan to the State Governments and the State Governments may, if they like, participate in the share capital.

SHRI N. SRI RAMA REDDY: What is the total amount likely to be incurred for the 100 mills?

SHRI B. S. MURTHY: It is estimated that each mill might cost between one to two lakhs of rupees and on the basis of it you can calculate for one hundred mills.

SHRI B. K. P. SINHA: May I know if care would be taken to see that the co-operatives that established these mills are genuine co-operatives and are not proprietary or family interests operating in the garb of co-

operatives, which is a familiar pattern in some States?

SHRI B. S. MURTHY: Every care is taken to see that they are real, genuine co-operatives. If any such bad cases are there, we request the hon. Members to write to us.

SHRI N. SRI RAMA REDDY: Is the present capacity of the rice mills found to be insufficient so that this step is to be taken by the Cooperative Department?

SHRI B. S. MURTHY: Of course, it goes without saying.

SHRI LOKANATH MISRA: Which are the States that have shown some interest in such a scheme? And in allotting the sum from the Government of India, will any attention be paid whether the areas selected for setting up of the rice mills would be suitable or not?

SHRI B. S. MURTHY: The letter in this behalf has gone only toward's the end of this month. A decision was taken . . .

THE DEPUTY CHAIRMAN: End of the month is today.

SHRI B. S. MURTHY: Towards the end, 20th or 21st.

SHRI C. D. PANDE: In view of the fact that there are already a large number of rice mills in the country, if the Government take work from them as they are taking from the sugar factories—that means, they give them the proper amount of paddy and take a fixed amount of rice—will that not serve the purpose rather than having all the factories under their control?

SHRI B. S. MURTHY: We are not having all the factories under our control.

SHRI KOTA PUNNATAH: May I know whether any complaints were received about these?

SHRI B. S. MURTHY: We have not set up these factories. How can complaints come? *136. [The questioner (Shri Ram Sahai) was absent. For answer, vide cols. 1694—1700 infra.]

SCHEME FOR ROAD TRANSPORT SOCIETIES

*281. SHRI P. C. MITRA: Will the Minister of TRANSPORT be pleased to refer to the answer given to Starred Question No. 316 in the Rajya Sabha on the 21st September, 1964 and state:

(a) the number of Road Transport Co-operative Societies; and their Statewise break-up formed under the Scheme;

(b) the aggregate amount of loan granted by the Central Government to those Societies and also the name and location of the Society which has been granted maximum amount of loan; and

(c) the period for which the members of the Society have to undergo training and whether the wages that each member receives are borne by Government?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) to (c). A statement giving the information required is laid on the Table of the Sabha.

STATEMENT

(a) Three, one each in Kerala, West Bengal and Delhi.

(b) The aggregate amount of loans granted to these societies is Rs. 10,15,500. The maximum loan, viz. Rs. 3,76,000 was given to the West Bengal Goods Transport Co-operative Society Ltd., which has its registered office at Calcutta.

(c) In the case of persons who have already some experience of the

trade, the period of training is limited to six months. In other cases, the training may be upto one year. During the period of training, the members will be given a stipend of Rs. 50 per month each by the State Government, which will be reimbursed to them by the Government of India.

SHRI P. C. MITRA: May I know the reason why only three Road Transport Co-operative Societies have been established even though the scheme is in force for so many years?

SHRI N. KANUNGO: Well, most of the States did not take interest in it, and even out of the three which have been operating, the one in Kerala is doing very well. The other two are not doing very well.

THE DEPUTY CHAIRMAN: The Question Hour is over.

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WRITTEN ANSWERS TO QUESTIONS

FOOD DEPARTMENT CAFETERIA CO-OPERATIVE STORES

*270. SHRI V. M. CHORDIA: Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:

(a) whether the liquidator has completed the scrutiny of the Food Department Cafeteria Cooperative Stores Ltd.;

(b) if so, what are his findings; and

(c) what action has been taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI B. S. MURTHY): (a) No, Sir.

(b) and (c) Do not arise.